

during the last three years till April, 1969 together with amount paid by each to Government ; (i) M/s. Golden Films, Bombay, (ii) M/s. Gee Aar Pictures, Bombay, (iii) M/s. Ganga Chitra Bombay, (iv) M/s. Bhappi Sonni Productions, (v) M/s. Honna Films Bombay, (vi) Himalaya Films, Bombay, (vii) M/s. Hiten Chowdhary Productions, (viii) International Enterprises, Bombay, (ix) M/s. Image Makers, Bombay, (x) M/s. J.B. Production, (xi) M/s. Janta Chitra, (xii) M/s. Joy Mukerji Productions, Bombay ;

(b) the terms and conditions on which these quotas of raw films were allotted to the above film companies and whether they have fully utilised the above quotas ; and

(c) If not, the action taken in the matter.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Establishment of Joint Venture at Singapore

9684. SHRI S. K. TAPURIAH : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether Government have of late been examining the possibilities of utilising Singapore as a base for developing Indian exporting through the establishment of joint ventures at Singapore ;

(b) if so, Government's attitude in this regard ; and

(c) the nature of joint ventures proposed to be set up in that country ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). No specific proposal, as such, for utilising Singapore as a base for developing Indian export through establishment of joint ventures is under the consideration of the Government. However, incentive and facilities available to foreign investors in Singapore have been publicised for information of Indian entrepreneurs. Govern-

ment of India have received three proposals for setting up joint venture in Singapore, of which two have been approved, and the third is receiving consideration. Such proposals are considered in accordance with the general policy of the Government of India under which the Indian participation in joint venture abroad is allowed by way of supply of Indian machinery, equipment, and technical know-how etc. against their equity participation. Government have, however, not earmarked any particular industry or industries suitable for joint ventures. It is for the Indian entrepreneurs to select suitable industries keeping in view all the relevant factors, and the general policy of the Government of India in the matter of setting up of joint ventures abroad.

Direct Cultural Relations Between Kazakhstan and Kerala

9685. SHRI SHIV CHANDRA JHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Kazakhstan Republic of the Soviet Union is planning to have direct cultural relations with the Government of Kerala ;

(b) if so, the reasons thereof ; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir. There are no direct cultural exchanges between the Government of the Kazakhstan Republic. However, the Indo-Soviet Cultural Society in Kazakhstan and the Indo-Soviet Cultural Society in Kerala have such exchanges.

(b) and (c). Various republics of the Soviet Union have established cultural contacts with various States of the Indian Union. These are through the unofficial friendship societies.

Territorial Integrity of India

9687. SHRI SHIVA CHANDRA JHA : Will the the Minister of EXTERNAL